

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 798
(To be answered on the 2nd December 2021)**

GUIDELINS FOR ASSISTING MPs AT AIRPORTS

798. SHRI KUMBAKUDI SUDHAKARAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has issued any guideline to private airlines operating within India for assisting Members of Parliament (MPs) during air travel;

(b) if so, the details thereof;

(c) whether the Airline is responsible to provide assistance to MPs with regard to services such as issue of boarding passes, provision of a handler to assist with baggages and to receive/drop off the elected representatives at entrance/exit of airport;

(d) if so, the details thereof;

(e) whether a Member of Parliament has the right to choose a seat of his preference and if so, the details thereof; and

(f) whether there is any procedure in place for Members of Parliament (MPs) in case of non-compliance/rude behavior from airline staff and if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b) Yes Sir. Guidelines have been issued for extending protocol/courtesy/support to Members of Parliament at airports by all airlines including Air India, Airport operators and BCAS.

(c) & (d) Airlines have been advised to facilitate Hon'ble MPs in completion of their check-in formalities at the airport.

(e) As per the extant guidelines, airlines have been advised that seats of their

choice to be allotted to MPs subject to availability.

(f) If complaints from MPs on rude behaviour by airline staffs are received, same are examined, reports are sought from the concerned airlines and appropriate actions are initiated.
